(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 4 0 0 0 0 Unsecured financial 0 0.00 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Employees) 7 Operational creditors 1 597455648 1 597455648 64.17 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 1 333656452.7 1 333656452.7 35.83 0 0 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 0 NA 0.00 0 any, (other than financial creditors and operational creditors) Total 2 931112100.7 2 931112100.7 100.00 0 0 0

Name of the Corporate Debtor: ARYAN CASTINGS PRIVATE LIMITED; Date of Commencement of CIRP: 17-01-2025; List of Creditors as on: 05-03-2025; Name of IP: Sonu Gupta; Process Number: 1; Last 5 digitof registration number: 13534
(Please click here for previous Lists of Creditors)